

12.04 hrs.

### PAPERS LAID ON THE TABLE

ANNUAL ACCOUNTS AND AUDIT REPORT OF INDIAN COUNCIL OF SOCIAL SCIENCE RESEARCH, NEW DELHI FOR 1981 AND A STATEMENT RE REASONS FOR DELAY IN LAYING THE PAPERS

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : I beg to lay on the Table :

(1) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi, for the year 1981-82 together with Audit Report thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT-7019/83]

### NOTIFICATION UNDER INDIAN RAILWAYS ACT

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : I beg to lay on the Table a copy of the Railways Red Tariff (Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 789 in Gazette of India dated the 22nd October, 1983 issued under section 47 of the Indian Railways Act, 1890. [Placed in Library See No. LT-7020/83]

### NOTIFICATION UNDER ESSENTIAL SERVICES MAINTENANCE ACT

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : Sir, on behalf of Shri P. Venkata-subbaiah I beg to lay on the Table a copy of Notification No SO. 815 (E) (Hindi and English versions) published in Gazette of India dated

the 16th November, 1983 declaring any service connected with Hotels (including restaurants attached thereto) in the Union Territories of Delhi and Goa, Daman and Diu and the transport units of India Tourism Development Corporation in the Union Territory of Delhi, to be essential services for the purpose of the Essential Services Maintenance Act, 1981, under sub-section (2) of section 2 of the said Act. [Placed in Library See No LT-7021/83]

### ANNUAL REPORT OF AND PHARMACY COUNCIL OF INDIA, NEW DELHI FOR 1981-82 AND A STATEMENT

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARY KUMUDBEN M. JOSHI) : I beg to lay on the Table.

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmacy Council of India, New Delhi for the year 1981-82 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Pharmacy Council of India, New Delhi, for the year 1981-82.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No LT-7022/83]

### NOTIFICATIONS UNDER CUSTOMS ACT

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : Sir, on behalf of Shri JANARDHANA, POOJARY I beg to lay on the Table :

(1) A copy each of the following Notifications (Hindi and English versions) under section 159 of Customs Act, 1962 :—

- (i) G S R 672 (E) and 673 (E) Published in Gazette of India dated the 27th August, 1983 together with an explanatory memorandum making certain amendments to Notification Nos. 200-Customs dated the 28th September, 1979 and 133/83-Customs dated the 13th May, 1983 so as to authorise the Industrial Adviser in the Office of the Development Commissioner (Small Scale Industries) as a specified authority to issue requisite certificate required in terms of the notifications.
- (ii) G S R 741(E) published in Gazette of India dated the 23rd September, 1983 together with an explanatory memorandum regarding exemption to carbon electrodes blocks green (green blocks or green electrodes) for the manufacture of graphic electrodes from the basic customs duty in excess of 30 per cent AD VALOREM and the whole of the additional duties leviable thereon.
- (iii) G S R 743(E) Published in Gazette of India dated the 23rd September, 1983 together with an explanatory memorandum extending the validity of Notification No. 224/81-Customs dated the 1st October, 1981 upto the 30th September, 1984.
- (iv) G S R 802 (E) Published in Gazette of India dated the 27th October, 1983 together with an explanatory memorandum extending the validity of Notification No. 230/32-Customs dated 19th October, 1982 upto the 31st October, 1984.
- (v) G S R 809 (E) and 810 (E) Published in Gazette of India dated the 1st November, 1983 together with an explanatory memorandum regarding exemption to components and sub-assemblies imported for manufacture of equipment to be supplied to offshore installations of the Project TITAN from the whole of the basic, auxiliary and additional duties of customs leviable thereon.
- (vi) G S R 811(E) and 812(E) Published in Gazette of India dated the 1st November, 1983 together with an explanatory memorandum regarding exemption to titanium sponge imported for the manufacture of titanium and titanium alloy Products from the basic customs duty in excess of 25 per cent AD VALOREM and from the whole of the auxiliary and additional duties of customs leviable thereon.
- (vii) G S R 830 (E) to 834 (E) Published in Gazette of India dated the 8th November, 1983 together with an explanatory memorandum regarding exemptions to Di-ammonium Phosphate and Ammonium Nitrate Phosphate, Ammonium Phosphate Calcium Ammonium Nitrate and Potassium Sulphate from the customs duties leviable thereon in supersession of Notification Nos. 144-Customs dated the 19th July, 1980, 144-Customs dated the 19th August, 1980 28-Customs dated the 28th February, 1982 and 58-Customs dated the 12th May, 1977.
- [Placed in Library, See No. LT-7023/83]
- (2) A copy each of Notification Nos. G S R 826 (E) to 828 (E) (Hindi and English versions) Published in Gazette of India dated the 5th November 1983 altogether with an explanatory memorandum regarding exemption to News reels falling under item 37th II (i) of Central Excise Tariff from the whole of the duty of excise leviable thereon, issued under the Central Excise Rules, 1944. [Placed in Library, See No. LT-7024/83]